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NATIONAL COMPANY LAW TRIBUNAL
CHENNAI BENCH
CHENNAI

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI
NATIONAL COMPANY LAW TRIBUNAL, HELD ON 03/11/2016 AT 10.30 AM

PRESENT: SHRI K. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL
SHRI Ch. MOHD SHARIEF TARIQ, MEMBER-JUDICIAL

APPLICATION NUMBER :
PETITION NUMBER : TCP/98/2016
NAME OF THE PETITIONER(S) : D.V. Rao
NAME OF THE RESPONDENT(S) : Kandhari Fruitpack Pvt. Ltd. & another
UNDER SECTION : 397/398

S.No.	NAME (IN CAPITAL)	DESIGNATION	SIGNATURE
		REPRESENTATION BY WHOM	

① SUDHA SRIDHARAN
FOR ANIRUPH KRISHNAN

PETITIONER

A/La A/La

② Sri Vashin

For

V. Mahesh And Associates

Counsel for
Respondents 1, 3

Sri Vashin

ORDER

Counsel for both the parties present. Both the counsels seek time to report regarding the ^{compliance of the} orders passed on 6.10.2016 by taking instructions from the clients. Put up on 25.11.2016 at 10.30 A.M.

(Ch. Md. Sharief Tariq)
Member (Judicial)

(K. Anantha Padmanabha Swamy)
Member (Judicial)